

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION No. 3267
ANSWERED ON 12TH MARCH, 2026

**MICRO FOOD PROCESSING ENTERPRISES SUPPORTED UNDER PMFME
SCHEME**

3267. DR. BHOLA SINGH:

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) the number of micro food processing enterprises supported under the Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) scheme in the country, State-wise including Uttar Pradesh particularly in Bulandshahr district;
- (b) the details of the credit support, infrastructure and market linkage provided under the PMFME scheme; and
- (c) the impact of the PMFME scheme on employment generation and income enhancement of local entrepreneurs?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

- (a) Under the Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme, loans for 1,72,707 micro food processing enterprises have been sanctioned across the country including 22,060 Loans sanctioned in the State of Uttar Pradesh as on 31st December 2025. Out of which, loans for 83 Micro food processing enterprises have been sanctioned in the Bulandshahr district. The number of micro food processing enterprises supported under the PMFME scheme in the country, State-wise is at **Annexure-I**.
- (b) The details of financial assistance eligible for micro food processing enterprises under the Scheme are at **Annexure-II**.
- (c) Ministry of Food Processing Industries (MoFPI) has got conducted a third-party mid-term impact evaluation of the PMFME scheme to assess the impact of the scheme. The study has highlighted that the integration of technology and financial support through PMFME Scheme has helped entrepreneurs by increasing their production capacity, turn over and business growth, leading to income generation, market access/linkages and promotion of vocal for local. Under the PMFME Scheme, 5,18,121 direct and indirect employment has been generated as on 31st December 2025.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 3267 FOR ANSWER ON 12.03.2026 REGARDING “MICRO FOOD PROCESSING ENTERPRISES SUPPORTED UNDER PMFME SCHEME”

Number of micro food processing enterprises supported under the PMFME scheme as on 31st December 2025

S. No.	States/ UTs	Loan Sanctioned (Nos.)
1	A & N Island	18
2	Andhra Pradesh	8651
3	Arunachal Pradesh	149
4	Assam	5194
5	Bihar	28648
6	Chandigarh	5
7	Chhattisgarh	1442
8	Dadra & Nagar Haveli and Daman & Diu	12
9	Delhi	378
10	Goa	141
11	Gujarat	1217
12	Haryana	1737
13	Himachal Pradesh	2628
14	Jammu & Kashmir	2121
15	Jharkhand	4665
16	Karnataka	8402
17	Kerala	8478
18	Ladakh	96
19	Lakshadweep	0
20	Madhya Pradesh	13221
21	Maharashtra	27360
22	Manipur	310
23	Meghalaya	237
24	Mizoram	67
25	Nagaland	440
26	Odisha	3075
27	Puducherry	203
28	Punjab	3108
29	Rajasthan	1444
30	Sikkim	66
31	Tamil Nadu	17869
32	Telangana	7345
33	Tripura	286
34	Uttar Pradesh	22060
35	Uttarakhand	1087
36	West Bengal	547
	Grand Total	172707

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 3267 FOR ANSWER ON 12.03.2026 REGARDING “MICRO FOOD PROCESSING ENTERPRISES SUPPORTED UNDER PMFME SCHEME”

The details of financial assistance available under Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme are as under:

(i). *Support to Individual / Group Category Micro Enterprises:* Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit;

(ii). *Support to SHGs for seed capital:* Seed capital @ Rs. 40,000/- per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4 lakh per SHG Federation.

(iii). *Support for Common Infrastructure:* Credit linked capital subsidy @35% subject to maximum of Rs. 3 crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure. The common infrastructure will also be available for other units and public to utilize on hiring basis for substantial part of the capacity.

(iv). *Branding and Marketing Support:* Grant upto 50% for Branding and Marketing to groups of FPOs/ SHGs/ Cooperatives or Special Purpose Vehicle of micro food processing enterprises.

(v). *Capacity Building:* The scheme envisages training for Entrepreneurship Development Program (EDP) modified to meet the requirement of food processing industry and product specific skilling.
